

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Imphal, the 26<sup>th</sup> of May, 2017

HCM/V-3/76-Estt(iv)/ 62114 It is hereby informed to all the Id. members of the Bar that cause lists dt.5<sup>th</sup> June, 2017 for :

(a) the Division Bench consisting of Hon'ble the Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh and

(b) the Single Bench of Hon'ble the Chief Justice

which are displayed in the Website of the High of Manipur (<http://hcmimphal.nic.in>) were published inadvertently and hence, they have been eliminated. However, owing to the nature of the CIS used in the High Court, these cause lists will continue to be displayed.

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Yumkham Rother  
Joint Registrar( Judl. & Bench)

Endt. No. HCM/V-3/76-Estt(iv)/ 62115-25

Imphal. 26<sup>th</sup> May, 2017

Copy to:

1. The Advocate General, Manipur
2. The Senior Government Advocate.
3. The Secretary, High Court Bar Association, Manipur
4. The Secretary, High Court of Manipur Bar Association, Imphal
5. The Secretary, All Manipur Bar Association
6. Pr. Secretary to Hon'ble the Chief Justice
7. P.S. to Hon'ble Mr. Justice N. Kotiswar Singh
8. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh
9. P.S. to the Registrar General
10. Notice Board
11. Concerned file

✓

Joint Registrar( Judl. & Bench)